

(15)

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.
ORIGINAL APPLICATION NO. 570 of 2005

ALLAHABAD THIS THE 13TH DAY OF September 2006.

Hon'ble Mr. Justice Khem Karan, V.C

Hon'ble Mr. P.K. Chatterji, A.M

1. Dr. S.N Tripathi
2. Dr. Murari Mohan Roy
3. Dr. U.P Singh.

All working as Principal Scientist, in Indian Grassland and Fodder Research Institute Under Indian Council of Agricultural Research Ministry of Agriculture Government of India, Krishi Bhavan, New Delhi.

.....Applicants.

(By Advocates; Sri A.D. Prakash/Sri A.K. Dave)

Versus.

1. Union of India through Secretary Ministry of Agriculture Government of India, Krishi Bhavan, New Delhi.
2. Indian Council of Agricultural Research through its Secretary, Krishi Bhavan, New Delhi.
3. Director Indian Grassland and Fodder Research Institute, Gwalior Road, Jhansi, U.P

.....Respondents

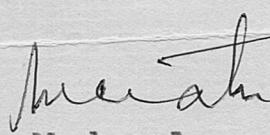
(By Advocate: Sri B.B Sirohi)

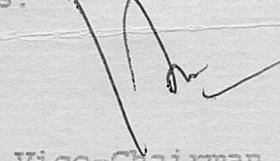
O R D E R

By Hon'ble Mr. Justice Khem Karan, V.C

Heard Sri A.K. Dave counsel for the applicant and Sri B.B Sirohi counsel for the respondents.

2. Learned counsel for the applicant states that this O.A. has come infructuous with the grant of relief by the Administration outside the Court.
3. The O.A is dismissed as infructuous.


Member-A


Vice-Chairman.

Manish/-